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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**CS(OS) 4018/2014**

**NEELAM SETHI**

.....Plaintiff

Through: Adv Shagun Sapru for  
Plaintiff(through VC)

versus

**ANKIT SAHAI & ANR**

.....Defendant

Through: Mr. Bharat Malhotra and  
Mr. Taksh Suri, Advs. for  
defendant Ms. Poonam  
Ahuja  
Mr. Bhagat Singh, Adv.  
for D1 (through VC)

**CORAM:**

**JOINT REGISTRAR (JUDICIAL) MS. SHUCHI  
LALER (DHJS)**

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**ORDER**  
**06.05.2025**

Ld. Joint Registrar (Judicial) is on leave.

List on 14.07.2025.

**Reader a/w**

**JOINT REGISTRAR (JUDICIAL)**

**MAY 6, 2025/cd**

*Click here to check corrigendum, if any*